

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 17th March, 2006

No. 240-EA-2006/ In exercise of the powers conferred by sub-section (1) read with sub section (1) of section 28 of the Right to Information Act, 2005 (Central Act 22 of 2005), the Speaker, Haryana Vidhan Sabha hereby makes the following rules providing for information under the said Act, namely: -

1. Short title and commencement.

- (1) These rules may be called the Haryana Vidhan Sabha Secretariat Right to Information Rules, 2006.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.

- (1) In these rules, unless the context otherwise requires,
 - (a) "Act" means the Right to Information Act, 2005 (Central Act 22 of 2005).
 - (b) "Form" means a form, appended to these rules.
 - (c) "Section" means the section of the Act.
- (2) The words and expressions used in these rules, but not defined, shall have the same meanings as assigned to them in the Act.

3. Application for obtaining information.

- (1) A person, who desires to obtain any information admissible under the Act, shall make an application in Form "A" to the State Public Information Officer/State Assistant Public Information Officer alongwith a fee as specified in rule 5 of these rules.
- (2) On the receipt of an application, made under sub-rule (1) , the State Public Information Officer/ State Assistant Public Information Officer shall give a receipt in token thereof to the applicant.

Section
2(m), 6
and 27

4. Deposit of fee.

- (1) The fee shall be deposited with the Cashier of Haryana Vidhan Sabha Secretariat either in cash against proper receipt or by treasury challan [*or through Indian Postal Order or Bank Draft]

Section 6

*Inserted vide Notification dated 7th July, 2009

- (2) The amount of fee shall be credited to the receipt head/account number of the Haryana Government.
- (3) On receipt of an application, submitted under sub-rule (1) of rule 3, the State Public Information Officer/State Assistant Public Information Officer shall scrutinize the application and shall assess how much fee is required to be paid by the applicant for obtaining the information.
- (4) The fee assessed under sub-rule(3), shall be informed to the applicant by the State Public Information Officer/State Assistant Public Information Officer in Form "B" within a period of seven days from the receipt of application.
- (5) In case the applicant fails to deposit the requisite fee within a period of fifteen days after the issuance of the intimation given to him under sub-rule (4), it shall be construed that the applicant is no longer interested in obtaining the information, sought for, and his application shall be deemed to have been filed.

5. Quantum of fee.

- Section 6 & 7**
- (1) An application for obtaining any information under sub-section (1) of section 6 shall be accompanied with a fee of ₹ 50.
 - (2) For providing an information under sub-section (1) of section 7, the fee shall be charged from the applicant at the following rates, namely: -
 - (a) ₹ 10 for each page in A-4 or A-3 size paper, created or copied; and
 - (b) If information is to be provided on a large size of paper than that of specified in clause (a), the actual cost price of such a paper shall be charged.
 - (3) For providing an information under sub-section (5) of section 7, the fee shall be charged from the applicant at the following rates, namely: -
 - (a) ₹ 50 for providing information in a floppy;

(b) ₹ 100 for providing information in diskette; and

(c) if information sought is of such a nature, which is contained in a printed document of which a price has been fixed, then that information shall be provided after charging the price, fixed for that printed document. However, if only an extract or page of such a printed document is asked for, then a fee of ₹ 10 per page shall be charged.

(3) No fee for inspection of record shall be charged, if such an inspection is made for one hour only. However, if inspection is made for a period of more than one hour, then a fee of rupees ten shall be charged for every hour in excess of first hour.

FORM A

{ See rule 3(1) }

To

The State Public Information Officer/
State Assistant Public Information Officer,
(Name of the office with address)

1. Full name of the applicant:
2. Address:
3. Particulars of information required: -
 - (i) Subject matter of information*
 - (ii) The period to which the information relates**
 - (iii) Description of the information required***
 - (iv) Whether information is required by post or in person (the actual postal charges shall be included in addition to the fees.)
 - (v) In case by post (Ordinary, Registered or Speed)

Place:

Signature of the Applicant

Date:

-
- * Broad category of the subject to be indicated (such as Grant/Government land/ Service matters/Licence etc.)
 - ** Relevant period for which information is required to be indicated.
 - *** Specific details of the information are required to be indicated.
-

ACKNOWLEDGEMENT

Received your application dated _____, vide Diary

No____._____

Dated _____.

Officer

(Signature)
State Public Information Officer/
State Assistant Public Information

Name of the Department/Office

FORM B

{ See rule 4 (1) }

From

State Public Information Officer/
State Assistant Public Information Officer,
(Name of the Department/Office)

To

Name and address of the applicant.

Sir,

Please refer to your application dated _____
addressed to the undersigned requesting information regarding
_____. The additional fee for supplying this information
to you is ` _____.

2. You are hereby informed to pay the fee at this office
either in cash or in a Government treasury through challan and send a
copy of the challan [*or through Indian Postal Order or Bank Draft] to
this office within a period of fifteen days and collect the information on
_____.

3. The amount of fee shall be deposited in the receipt
head/account No. (to be intimated to the applicant by the concerned
department.)

Yours faithfully,

(State Public Information Officer/
State Assistant Public Information Officer.)

SUMIT KUMAR
SECRETARY,
HARYANA VIDHAN SABHA,
CHANDIGARH.

***[Inserted vide Notification dated 7th July, 2009]**

**To be circulated/ published under the provision of Section 4 (1)
(b) of the Right to Information Act, 2005.**
HARYANA VIDHAN SABHA SECRETARIAT

(i) Particulars of its organisation, functions and duties.

The Haryana Vidhan Sabha, also called the Haryana Legislative Assembly, came into being on 1st November, 1966 at the time of re-organisation of the State of Punjab. Since then, this Institution has maintained its role as a citadel of democracy and the most effective representative body of the State of Haryana. It has its own House in the building known as "Vidhan Bhawan" and the Punjab Vidhan Sabha has also its own House in the same building.. At present, the total number of Members in the House is 90. Since the formation of the Haryana Vidhan Sabha, the esteemed office of the Speaker has been held by several eminent political personalities.

The Haryana Vidhan Sabha consists of its own independent Secretariat. This deals with the subjects relating to the passing of bills, resolutions and other Legislative business by the House. It also deals with the Starred and Unstarred questions put by the Hon'ble members. It also deals with the Governor's address which is delivered to the House by the His Excellency , the Governor of Haryana on the opening day of every first session of the year and also session of newly elected House. It has various committees of Members, which deals with powers, privileges and amenities to the members. The Committees of the House make recommendations to the Govt. for smooth and effective working of the Department concerned which is examined during the year.

(ii) Powers and duties of its officers and employees.

Hon'ble Speaker is over all Incharge of the Haryana Vidhan Sabha and its Secretariat. The cases of following nature are put to the Hon'ble Speaker for his final orders :-

LEGISLATIVE SIDE :-

1. Administering the Oath of Office and secrecy to the newly elected Member of the House.
2. Conducting of Election of Hon'ble Speaker and Hon'ble Deputy Speaker
3. Permitting the admission of bills to be introduced in the House.
4. Admitting or disallowing the notices of starred/unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.
5. Laying a copy of Governor's Address on the Table of the House.
6. Recommending the bill passed by the House to the Governor for his assent.
7. Constitution of Committees of the House.
8. Interpretation of Rules of the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha and any other Rule framed under various Acts concerning the amenities to the Hon'ble Members.
9. Conducts the proceedings of the House.

ADMINISTRATIVE SIDE :-

1. Making recommendations to the Govt. of the name for appointment to the post of Secretary, Haryana Vidhan Sabha.
2. Making appointments of the Secretarial Staff of the Haryana Vidhan Sabha.
3. Making promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat.
4. Granting permission to various Committees of the House to hold their meetings outside Chandigarh.
5. Sanctioning of Pension to the Ex-Legislators

(iii) Procedure followed in the decision making process, including channels of supervision and accountability.

The Legislative and Administrative functions being performed by the Hon'ble Speaker, being Head of the Legislature have been explained in Para (ii) above.

(iv) Norms set by it for the discharge of its functions.

The Secretary, Haryana Vidhan Sabha is the Head of Department. The status of the Secretary is equivalent to that of Secretary to Govt. as per orders issued by the Punjab Government vide letter dated 5th May, 1955. He is appointed by the Govt. in consultation with the Hon'ble Speaker. He assists the Hon'ble Speaker in deciding the matters on the following points: -

- a) making appointments/promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat
- b) recommending the admitting or disallowing the notices of starred/ unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.

He sanctions leave/G.P.Fund Advances/Other Advances to the staff of the Sabha Secretariat and purchase of store items for the Sabha Secretariat. He is assisted in his work by two Joint Secretaries, two Deputy Secretaries, three Under Secretaries, One Secretary to Speaker, one Accounts Officer and one Research Officer.

(v) Rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions:--

No specific Rules, regulations, instructions, manuals and records are held by the Haryana Vidhan Sabha Secretariat. However, the day to day administration is run as per provisions of the Haryana Vidhan Sabha Secretariat Service Rules, 1981, Haryana Civil Services/Financial Rules and the instructions issued by the Govt. approved/adopted by the Speaker from time to time in the Administrative side.

The provisions of Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha is made applicable for the conduct of proceedings of the House.

(vi) Statement of the categories of documents that are held by it or under its control:--

The Haryana Vidhan Sabha Secretariat hold and control the documents/record and papers belonging to the

Assembly, its Committees and Legislative Assembly Secretariat

(vii) Particulars of any arrangement that exists for consultation with, or representation by the members of the public in relation to the formulation of its policy or implementation thereof:--

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not have any mechanism in this behalf as it does not directly deal with public with regard to any policy, administration thereof.

(viii) Statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public :--

The Haryana Vidhan Sabha Secretariat as such does not have Committees and other bodies, as its part or for the purpose of its advice. However, in the Committee system, there are a number of Committees of the Haryana Vidhan Sabha. The reports of the various Committees are prepared on the basis of the proceedings of the meetings of the Committees and the same are laid on the Table of the House. Prior to laying on the Table of the House the proceedings use marked as 'Confidential' and proceedings are not made public. Only the report is available for the public. The details of Committees are given below :-

<u>Sr. No.</u>	<u>Name of Committee</u>	<u>No. of Members</u>	<u>Functions</u>
1.	Business Advisory Committee	7	It recommends the allocation of time that should be allocated for the discussion on Govt. bills and other Govt. business in consultation with the Leader of House. It also has the power to indicate in the proposed time-table, the different hours at which the various stages of the bills and the other Govt. business shall be completed.
2.	Committee on Public Accounts	9	It scrutinizes the appropriation accounts of Govt. of Haryana and the report of the CAG. It

		also examines the accounts showing the appropriation of the sums granted by the Vidhan Sabha to meet the expenditure of the Govt. of Haryana and such other accounts laid before the Vidhan Sabha
3.	Committee on Estimates	9 It reports as to what economies, improvement in organisations, efficiency or administrative reforms, consistent with the policy underline the estimate could be effective. It examines whether the money is well laid out within the limits of the policy implied in the estimates and suggests the form in which the estimates shall be presented to the House.
4.	Committee on Public Undertakings	9 It examines the reports and accounts of the Public undertakings specified in Schedule II and other public undertakings as may be referred to it by the Speaker. It also examines the reports of CAG on public undertakings.
5.	Rules Committee	8 To consider matters of procedure and Conduct of Business in the House and to recommend any amendment or an addition to these Rules.
6.	Committee of Privileges	10 It examines a question of privilege refer to it and determines whether a breach of privilege is involved, nature of breach and the circumstances leading to it.
7.	Committee on Government Assurances	9 It examines the assurances given by Ministers from time to time on the floor of the House. It also examines the kind of assurances given and the name of Department to which they relate apart from the extent to which these have been implemented.
8.	Committee on Subordinate Legislation	8 It scrutinizes as to whether the powers to make regulation, Rules, Sub-Rules, By Laws etc. conferred by the Constitution or delegated by Legislature are being properly exercised within such delegation.

9.	General Purposes Committee		It considers matters concerning the affairs of the House as may be referred to it by the Speaker from time to time.
10.	Library Committee	6	It advises upon the matters connected with the Members Library.
11	House Committee	5	It considers the matters connected with the comfort and convenience of Members of the House.
12.	Committee on Petitions	7	It examines every petition referred to it by the Speaker.
13.	Committee on Welfare of Scheduled Castes/Scheduled Tribes and Backward Classes	9	It examines the report of the National Commission for Scheduled Castes and Scheduled Tribes, Govt. of India in so far as the Haryana State is concerned. It examines the measures taken by the Govt. SCs/STs/BCs in services having regard to the provision of Article 335 of the Constitution of India.

However, the further details can be seen in the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha (Haryana Legislative Assembly).

(ix) Directory of its officers and employees:--

Directory of Officers of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-A.

- (x) Monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.

The remuneration received by each Officers and officials of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-B.

- (xi) Budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made: --

Since there is no agency in the Haryana Vidhan Sabha Secretariat, the budget allocation, proposed expenditures for the current financial year may be perused at Annexure-C.

(xii) Manners of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes:--

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not execute to any subsidy programmes. As such, no information can be supplied on this point.

(xiii) Particular of recipients of concessions, permits or authorisations granted by it: -

The Haryana Vidhan Sabha Secretariat does not grant any concessions, permissions or authority. As such, no information can be supplied on this point.

(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form:-

The Haryana Vidhan Sabha Secretariat does not hold or sought information. As such, this require to be make public. However, it is stated that information with regard to the Bills passed or Questions put in the various Sessions of the Haryana Vidhan Sabha Secretariat as well as the Presiding Officers Conference, present or past, will be available on the official website of the Haryana Vidhan Sabha i.e. www.haryanaassembly.gov.in

(xv) Particulars facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use:-

In this regard, it is stated that the Haryana Vidhan Sabha has a well maintained and established Library and Reading Room and it is not meant for public. Further, it is restricted only to the Hon'ble Members and staff members of the Haryana Vidhan Sabha Secretariat.

(xvi) Names, designations and other particulars of the Public Information Officers:-

In this regard, it is stated that there is no post of Public Information Officer in the Haryana Vidhan Sabha Secretariat. However, Shri Rajinder Kumar Nandal, Joint Secretary, Haryana Vidhan Sabha Secretariat has been appointed/designated as the State Public Information Officer and Shri Puran Mal Saini, Under Secretary, has been appointed/designated as Assistant State Public Information Officer.

(xvii) Other information as may be prescribed and thereafter update these publications every year:-

In this regard, Shri Kuldip Singh, Additional Secretary has been appointed as First Appellate Authority. A copy of the Haryana Vidhan Sabha Right to Information Rules, 2006 has been got retained to all the Branch Incharges and Branch Officers of this Secretariat. Copy of the aforesaid Rules has also been displayed on notice board for information.

**Under Secretary,
for Secretary,**

Annexure A'

HARYANA VIDHAN SABHA SECRETARIAT

(AS ON 28.08.2011)

Sr No	Name & Place of Sitting	Designation & Work Allotted	Phones & E-mail
1	Sh. Kuldeep Sharma	Hon'ble Speaker	0172-2740030 (O) 0172-2741523 (Ext. 101) Fax-0172-2747075 e-mail. speaker@hry.nic.in
2	Sh. Akram Khan 68, 1st Floor	Hon'ble Deputy Speaker	0172-2741662 (O) Fax- 0172-741662 (O)
3	Sh. Sumit Kumar 71, 1st Floor	Secretary	0172-2740785 (O) 0172-2746758 (R) Fax- 0172-2740430 (O) 0172-2741523 (Ext 104) e-mail. secretaryvs@hry.nic.in
4.	Sh. Kuldip Singh 69, 1st Floor	Additional Secretary (i) Committee on Public Accounts	0172-2741523(Ext105)(O) 0172-2730473(R) 9988998820 (M) e-mail. jointsecretaryvs@hry.nic.in
5.	Sh. Rajinder Kumar Nandal 123-124, 2nd Floor	Joint Secretary (i) Committee on Public Undertakings (ii) Work relating to R.T.I.	0172-2741523 (Ext 201)(O) 9478402919 (M)
6.	Sh Subhash Chander 123-124, 2nd Floor	Deputy Secretary (i) Drawing and Disbursing Officer (ii) Working as Secretary to Hon'ble Speaker Branch.	0172-2741523 (Ext 101) (O) 0172-2652096(R)
7.	Sh. Puran Mal 123-124, 2nd Floor	Under Secretary (i) Legislation Branch, (ii) Committee on Subordinate Legislation (iii) Business Advisory Committee. (iv) Rules Committee (v) Anti Defection Law (vi) Work relating to Legal Cell (vii) Committee of Privileges (viii) Translation Branch (ix) Nodal Officer for Court cases	0172-2741523(Ext 202)(O) 0172-2723138 (R)
8.	Sh. Joga Singh 123-124, 2nd Floor	Under Secretary (i) MLAs Hostel Branch (ii) House Committee (iii) CA/TA Branch (iv) Notice Office. (v) Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.	0172-2741523 (Ext 204) (O) 0172-2687049(R)
9.	Smt. Beermati 125, 2nd Floor	Under Secretary (i) Question Branch (ii) Govt. Assurances Committee.	0172-2741523(Ext. 205) (O) 0172-2746758(R)
10.	Sh. Balwant Singh 123-124, 2nd Floor	Under Secretary (i) General Branch (ii) Research & Conference Branch (iii) Publication Branch (iv) Library & Library Committee	0172-2741523(Ext 404) (O) 0172-2609916(R)

11.	Sh. V.K. Kakkar 123-24, 2nd Floor	Under Secretary (i) Committee on Public Accounts. (ii) Establishment Branch (iii) Chamber Branch (iv) Committee on Petitions (v) Computer Branch. (vi) Committee on Trusts/Societies	0172-2741523(Ext 206) (O) 9417132401 (M)
12.	Smt. Pardeep Kaur 128, 2nd Floor	Research Officer (i) Research & Conference Branch through D.S. (ii) Library & Library Committee	0172-2741523(Ext. 216) (O)
13.	Sh. Yashvir Singh 71, 1st Floor	Accounts Officer (i) Private Secretary to Secretary (ii) As officer Incharge Loans & Pension Branch (iii) Pay fixation and Pension cases;	0172-2741523 (Ext.107) (O) 0172-2695862 (R)
14.	Sh. Rajinder Singh 1st Floor	Reporter Working as PS to Deputy Speaker	0172-2741523(Ext.106) (O) 0172-2685057 (R)
15.	Sh. Pritam Singh 125,2nd Floor	Superintendent (i) Questions Branch (ii) Govt. Assurance (iii) Establishment Branch	0172-2741523(Ext. 210) (O) 0172-2595461(R)
16.	Sh. Dharam Pal Sindhu 125, 2nd Floor,	Superintendent Committee on Public Undertakings Branch	0172-2741523 (Ext. 208)(O) 0172-2706135 (R)
17.	Sh. Vishnu Dev 132, 2nd Floor	Law Officer (i) Legislation Branch (ii) Work relating to Anti Defection Law	0172-2741523(Ext.223) (O) 94171 62177 (M)
18.	Sh. Kanwar Singh 128, 2nd Floor	Law Officer (i) Legal Cell (ii) Committee of Privileges	0172-2741523(Ext.216) (O) (M) 94173 07716
19.	Sh. Ankit Dhull 130, 2nd Floor	Committee Officer (i) Establishment Branch (ii) Public Accounts Committee.	0172-2741523 (Ext.220) (O) 09915344457 (M)
20.	Sh. Balwan Singh 126, 2nd Floor	Superintendent Reporting/Publication Branch	0172-2741523(Ext.213) (O) 0172-2747137(R)
21.	Sh. Rajinder Kumar 130, 2nd Floor	Superintendent (i) Chamber Branch including Maintenance of Vehicles.	0172-2741523 (Ext. 221) (O)
22.	Sh. Pushpender, 131, 2nd Floor	Superintendent General Branch	0172-2741525-28 (Ext. 222) (O)
23.	Sh. Bhom Singh 135, 2nd Floor,	Superintendent Bills Branch	0172-2741523 (Ext. 227)(O) 9417594784 (M)
24.	Sh. Pawan Saroha 125, 2nd Floor	Superintendent Loans & Pension Branch	0172-2740047 (O)
25.	Sh. Narinder Malik Basement	Liaison Officer (i) Coordination of Committee work; (ii) He will supervise the work of Watch and Ward Officer.	0172-2741523(Ext.405) (O) 0172-2555228 (R)
26.	Sh. Inderjit Singh Grewal Basement	Superintendent Translation Branch	0172-2741523(Ext.404) (O)
27.	Sh. Baru Singh 134, 2nd Floor,	Superintendent (i) CA/TA Branch (ii) Committee on Welfare of SC/ST and BC Branch	0172-2741523(Ext.227) (O)
28.	Sh. Kulbir Singh 129, 2nd Floor	Law Officer (i) Incharge, Computer Section (ii) Estimates Committee	0172-2741525 (Ext. 219) 09671900009 (M) itcellvs@hry.nic.in
29.	Sh. Mukesh Gupta 126, 2nd Floor	Editor of Debates Reporting Branch	0172-2741525 (Ext. 213) 9417061838 (M)

Annexure-B

As it stood on

07.05.2010

Sr. No.	Name S/Sh.	Designation	Monthly Remuneration
			received by the Officers/Officials Gross Amount (in ₹)
1	Sumit Kumar	Secretary	81890/-
2	Kuldip Singh	Additional Secretary	19449/-
3	Dayanand Sheokand	Deputy Secretary	41567/-
4	Subhash Chander	Deputy Secretary	40258/-
5	Puran Mal	Under Secretary	37531/-
6	Joga Singh	Under Secretary	37693/-
7	Beermati	Under Secretary	34682/-
8	Balwant Singh Makkar	Under Secretary	38413/-
9	Vijay Kumar Kakkar	Secretary to Speaker	45617/-
10	Yashvir Singh	Accounts Officer	28755/-
11	Smt. Pardeep Kaur	Research officer	27187/-
12	Purushotam Dutt Rajinder Singh	Private Secretary	38599/-
13	Panchal	Private Secretary	33833/-
14	Bhom Singh	Superintendent	36287/-
15	Rajender Kumar	Superintendent	30400/-
16	Pritam Singh	Superintendent	31166/-
17	Sh. Dharampal Sindhu	Superintendent	31710/-
18	Hardev Singh	Superintendent	40431/-
19	Inderjit Singh	Superintendent	33188/-
20	Baru Singh	Superintendent	31169/-
21	Balwan Singh	Editor of debates	40228/-
22	Narender Singh Malik	Liasion officer	30846/-
23	Vishnu Dev	Law Officer	29794/-
24	Kanwar Singh	Law Officer	26040/-
25	Mangal Sain	Chief Reporter	35962/-
26	Mukesh Gupta	Reporter	37606/-
27	Mahesh Sharma	Reporter	37606/-
28	Rajinder Chauhan Mahender Kumar	Reporter	32844/-
29	Apreja	Reporter	36970/-
30	Jai Parkash	Reporter	31453/-
31	Usha	Reporter	35327/-
32	Jaswant Singh	Reporter	30279/-
33	Rajesh Kumar	Reporter	30279/-
34	Manjit Singh	Reporter	27997/-
35	Joginder Singh	Reporter	27997/-
36	Rajinder Singh	Reporter	27980/-

37	Om Parkash Rana	Reporter	24460/-
38	Kamlesh	Personal Assistant	27352/-
39	Saroj Kumari	Personal Assistant	32605/-
40	Satish Kumar	Personal Assistant	34595/-
41	Banwari Lal	Dy. Superintendent	30310/-
42	Satish Chand	Dy. Superintendent	30877/-
43	Suresh Yadav	Dy. Superintendent	30877/-
44	Dev Dutt	Dy. Superintendent	28008/-
45	Parkash Chander	Dy. Superintendent	28757/-
46	William	Assistant Research Officer	26084/-
47	Jagpati Bai	Research Assistant	22749/-
48	Chuni Lal	Assistant Research Officer	27271/-
49	Neelam Bala	Resident Assistant cum Care Taker	27867/-
50	Daman Bala	Assistant Librarian	21813/-
51	Ramesh	Technical Supervisor	28877/-
52	Devedner	Technical Supervisor	23734/-
53	Ramdhan Hooda	Technical Supervisor	23288/-
54	Manju	Senior Scale Stenographer	26680/-
55	Anil Kumar	Junior Scale Stenographer	24317/-
56	Sunita Rani	Junior Scale Stenographer	22628/-
57	Sanjay Kumar	Junior Scale Stenographer	18737/-
58	Gulzar Singh	Cashier	21200/-
59	Sharan Pal	Assistant	23471/-
60	Rupinder Kaur	Assistant	20507/-
61	Harinder Pal	Assistant	22812/-
62	Laxmi Narain	Assistant	24557/-
63	Prem Chand Nain	Assistant	24557/-
64	Ram Niwas Yadav	Assistant	28141/-
65	Mohan Singh Bist	Assistant	24071/-
66	Tarlochan Kaur	Assistant	27483/-
67	Nishabar Singh	Assistant	26910/-
68	Om Parkash Sharma	Assistant	23086/-
69	Shyam Lal	Assistant	23086/-
70	Jagtar Singh	Assistant	26352/-
71	Asha Rani	Assistant	22573/-
72	Kuldeep Singh	Assistant	25763/-
73	Kamal Kishore	Assistant	22573/-
74	Satish Kumar	Assistant	21533/-
75	Jaswant Singh	Assistant	24649/-
76	Sarwan Kumar	Assistant	21533/-
77	Paramjit Kaur	Assistant	24649/-

78	Ram Singh	Assistant	21115/-
79	Balbir	Assistant	
80	Balvinder Kaur	Assistant	23859/-
81	Sanjeev Kumar	Assistant	20845/-
82	Dalbir Singh	Assistant	23471/-
83	Balbir Singh	Assistant	23084/-
84	Rajveer Singh	Assistant	22712/-
85	Karam Singh	Assistant	20602/-
86	Gurbaj Singh	Assistant	22712/-
87	Mohinder Kumar	Assistant	19522/-
88	Zile Singh	Proof Reader	17625/-
89	Rajender Kumar	Proof Reader	19875/-
90	Ved Pal	Proof Reader	18625/-
91	Sukhjot Singh	Sr. Translator	30289/-
92	Rajan Kumar	Sr. Translator	25090/-
93	Shamsher Singh	Sr. Translator	23733/-
94	Bhim Singh	Jr. Translator	22870/-
95	Yadvinder Yadav	Computer Operator	13109/-
96	Rajpal Singh	Data Entry Operator	15017/-
97	Subhash Chander	Data Entry Operator	15017/-
98	Rakesh Kumar	Data Entry Operator	15017/-
99	Manhor Lal	Personal Assistant	22712/-
100	Sultan Singh	Clerk	17296/-
101	Banarsi Dass	Clerk	15134/-
102	Surinder Singh	Clerk	15134/-
103	Ravinder Singh	Clerk	16738/-
104	Vikram Singh	Clerk	16738/-
105	Balwant Singh	Clerk	12506/-
106	Darshan Kumar	Clerk	12933/-
107	Makhan Lal	Clerk	14041/-
108	Ram Niwas	Clerk	14041/-
109	Vinod Kumar	Clerk	14041/-
110	Jai Singh	Clerk	14041/-
111	Satish Kumar	Clerk	14041/-
112	Shamsher Singh	Clerk	14041/-
113	Joginder Singh	Clerk	12289/-
114	Krishan Chander	Clerk	14041/-
115	Mata Bakash	Clerk	12940/-
116	Vikramjit Singh	Clerk	13793/-
117	Palwinder Singh	Clerk	13793/-
118	Jagat Singh	Clerk	13793/-
119	Virender Kumar	Clerk	13793/-
120	Ramesh Chander	Clerk	12380/-
121	Dharambir Singh	Clerk	13365/-
122	Kuldeep Sain	Clerk	12204/-
123	Ombir	Clerk	13793/-
124	Shiv Kumar	Clerk	13082/-
125	Anil Kumar	Hindi Typist	14521/-

126	Youdhvir Singh	Hindi Typist	14521/-
127	Ajay Kumar	Hindi Typist	13793/-
128	Jagpal Singh	Punjabi Typist	14041/-
129	Madhu Kashyap	Recepstionst	22628/-
130	Ramesh Singh	Copy Holder	14326/-
131	Surjit Singh	Copy Holder	13298/-
132	Samunder Singh	Telephone Operator	26885/-
133	Kartar Singh	Telephone Operator	20000/-
134	Dharambir	Telephone Operator	24317/-
135	Vakil Singh	Telephone Operator	23356/-
136	Rajesh Kadian	Telephone Operator	18737/-
137	Vinod Kumar	Telephone Operator	17745/-
138	Hari Singh Yadav	Watch & Ward Assistant	21701/-
139	Lal Singh	Watch & Ward Assistant	20851/-
140	Jai Singh,	Watch & Ward Assistant	19163/-
141	Anil Kumar	Watch & Ward Assistant	19393/-
142	Ajit Singh	Watch & Ward Assistant	19393/-
143	Labh Singh	Watch & Ward Assistant	19393/-
144	Mangat Ram	Watch & Ward Assistant	19393/-
145	Mohan Lal	Watch & Ward Assistant	16494/-
146	Ishwar Singh	Watch & Ward Assistant	18416/-
147	Hari Singh Ror	Watch & Ward Assistant	18416/-
148	Inderjit Singh	Watch & Ward Assistant	18060/-
149	Suresh Kumar	Watch & Ward Assistant	18416/-
150	Sunita Rani	Watch & Ward Assistant	15802/-
151	Bala Rani	Watch & Ward Assistant	15802/-
152	Chander Shekhar	Watch & Ward Assistant	16112/-
153	Ashok Kumar	Watch & Ward Assistant	18416/-
154	Hawa Singh	Watch & Ward Assistant	18060/-
155	Sanjay Kumar	Watch & Ward Assistant	17316/-
156	Mohinder Singh	Watch & Ward Assistant	16479/-
157	Sanjeev Kumar	Watch & Ward Assistant	14551/-
158	Karambir Singh	Watch & Ward Assistant	14551/-
159	Balraj	Watch & Ward Assistant	14061/-
160	Kuldeep Singh	Watch & Ward Assistant	14061/-
161	Rajeev Kumar	Watch & Ward Assistant	13813/-
162	Amar Singh	Watch & Ward Assistant	20432/-
163	Nishan Singh	Watch & Ward Assistant	20000/-
164	Hari Singh	Watch & Ward Assistant	17471/-
165	Anoop Singh	Telephone Attendant	26862/-
166	Jagat Singh	Telephone Attendant	24219/-
167	Jagdeep Singh	Telephone Attendant	27727/-
168	Om Parkash	Telephone Attendant	23365/-
169	Chander Parkash	Telephone Attendant	22532/-
170	Daljit Singh	Telephone Attendant	23837/-
171	Jai Bhagwan	Bill Messanger	16029/-

172	Vijay Kumar	Record Restore	25073/-
173	Surender Kumar	Record Restore	16728/-
174	Manjoor Singh	Driver	25060/-
175	Ravinder Singh	Driver	22485/-
176	Som Dev	Gestetner Operator	22916/-
177	Prem Chand	Gestetner Operator	17296/-
178	Nasib Singh.	Cycle Shad Attendant	11457/-
179	Sanjay Kumar	Daftri	12805/-
180	Joginder	Jamadar	12883/-
181	Veer Bhan	Jamadar	12867/-
182	Karan Singh	Jamadar	12898/-
183	Ashwani Kumar	Door Keeper	14339/-
184	Chander Kala	Door Keeper	12956/-
185	Ishwar Singh Gaur	Door Keeper	14738/-
186	Ram Lakhan Pal	Door Keeper	14494/-
187	Sahab Singh	Door Keeper	14494/-
188	Raju	Door Keeper	13752/-
189	Ishwar Singh Yadav	Door Keeper	13550/-
190	Raj Kumar	Door Keeper	13145/-
191	Hari Singh	Peon	12372/-
192	Smt. Kamlesh Kumari	Peon	15142/-
193	Gurnam Singh	Peon	11627/-
194	Parbhati Davi	Peon	12359/-
195	Ram Roop	Peon	11984/-
196	Kapil Dev	Peon	10550/-
197	Ranjeet Ram.	Peon	11627/-
198	Balkar Singh.	Peon	11627/-
199	Surinder Kumar.	Peon	11627/-
200	Sanjay Kumar	Peon	11627/-
201	Satyawan Singh.	Peon	11627/-
202	Mohd. Mizan	Peon	10091/-
203	Sandeep Kumar	Frash	11457/-
204	Balvinder Singh	Frash	11984/-
205	Nar Singh	Messenger	11457/-
206	Mehar Singh	Chowkidar	16510/-
207	Sohan Singh	Chowkidar	14492/-
208	Balraj	Chowkidar	11627/-
209	Shiv Kumar	Chowkidar	11627/-
210	Balzora	Sweeper	16596/-
211	Dharam Pal	Sweeper	14612/-
212	Jagir Ram	Sweeper	15744/-
213	Sat Pal	Sweeper	12334/-
214	Jagwant Singh	Sweeper	11977/-
215	Basau Ram	Sweeper	11977/-
216	Sharven Kumar	Sweeper	11977/-
217	Anil Kumar	Sweeper	11807/-
218	Sawarnjit Singh	Library Attendant	13518/-

219	Suresh	Library Attendant	13518/-
220	Rajender Kumar	Joint Secretary	44075/-
221	Pawan Saroha	Superintendent	28346/-
222	Pushpinder Singh	Superintendent	23966/-
223	Gurvinder Singh	Liasion Officer	21625/-
224	Tejpal Singh	Public Releation Officer	24415/-
225	Ankit Dhull	Committee Officer	24415/-
226	Balraj Singh	Reporter	27980/-
227	Naresh Deshwal	Reception Officer	21968/-
228	Jyoti	Librarian	20464/-
229	Sarla Rani	Jr. Scale Stenographer	16738/-
230	Vipin Gulati	Jr. Scale Stenographer	16738/-
231	Suresh Kumar	Jr. Scale Stenographer	16738/-
232	Jitender Kumar	Jr. Scale Stenographer	16738/-
233	Sanjay Garg	Typist	15792/-
234	Vanita Kadian	Jr. Translator	16267/-
235	Manoj Kumar,	Computer Operator	13365/-
236	Suman	Data Entry Operator	13018/-
237	Ashok Kumar	Data Entry Operator	12646/-
238	Ajit Singh	Data Entry Operator	12646/-
239	Ram Kumar	Clerk	11865/-
240	Narender Mor	Clerk	12646/-
241	Vikas Kumar	Clerk	12289/-
242	Jagbir Singh Redhu	Clerk	12646/-
243	Amit	Clerk	12646/-
244	Sanjay	Clerk	12646/-
245	Naveen Jakhar	Clerk	12289/-
246	Suresh Kumar	Clerk	12289/-
247	Ajay Kumar	Clerk	12289/-
248	Anil kumar	Clerk	12646/-
249	Sunil Kumar	Clerk	12646/-
250	Jagbir Singh Kadian	Clerk	12289/-
251	Smt. Mamta	Typist	13405/-
252	Vandana Shukla	Receptionist	13405/-
253	Surender Singh	Watch & Ward Assistant	12666/-
254	Sunil kumar	Watch & Ward Assistant	12666/-
255	Anoop Singh	Driver	16998/-
256	Davinder Singh	Peon	11147/-
257	Renu Bala	Peon	9821/-
258	Anoop Singh	Peon	10542/-
259	Ravinder Singh	Peon	10542/-
260	Sandeep Kumar	Peon	10542/-
261	Rohtash	Peon	10542/-
262	Sant Singh	Peon	10542/-
263	Parmender Kumar	Peon	10542/-
264	Dilbag	Frash	10837/-
265	Hari Om	Frash	10542/-

266	Jitender	Frash	10542/-
267	Sandeep	Messenger	10542/-
268	Surender Kumar	Chowkidar	11147/-
269	Gurbaj Lal	Chowkidar	11147/-
270	Sant Ram	Chowkidar	11147/-
24	Tejpal Singh	Public Releation Officer	24415/-
225	Ankit Dhull	Committee Officer	24415/-
226	Balraj Singh	Reporter	27980/-
227	Naresh Deshwal	Reception Officer	21968/-
228	Jyoti	Librarian	20464/-
229	Sarla Rani	Jr. Scale Stenographer	16738/-
230	Vipin Gulati	Jr. Scale Stenographer	16738/-
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238	Ajit Singh	Data Entry Operator	12646/-
239	Ram Kumar	Clerk	11865/-
240	Narender Mor	Clerk	12646/-
241	Vikas Kumar	Clerk	12289/-
242	Jagbir Singh Redhu	Clerk	12646/-
243	Amit	Clerk	12646/-
244	Sanjay	Clerk	12646/-
245	Naveen Jakhar	Clerk	12289/-
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256	Davinder Singh	Peon	11147/-
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258	Anoop Singh	Peon	10542/-
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260	Sandeep Kumar	Peon	10542/-
261	Rohtash	Peon	10542/-
262	Sant Singh	Peon	10542/-
263	Parmender Kumar	Peon	10542/-
264	Dilbag	Frash	10837/-
265	Hari Om	Frash	10542/-

266	Jitender	Frash	10542/-
267	Sandeep	Messenger	10542/-
268	Surender Kumar	Chowkidar	11147/-
269	Gurbaj Lal	Chowkidar	11147/-
270	Sant Ram	Chowkidar	11147/-